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Shri Thanu Pillai: Yes. I will say what Pradesh I want. My friends are already disturbed. People who cannot think of a big State, who belong to a party which wants to live on poverty and exploit poverty by creating small States. It is their theory. Why should they be dis-turbed? I say that on a regional basis, for economic development, we must have a big State. He immediaely jumps and asks: what about Dakshina Pradesh? (Interruptions.) I would appeal to the Congress friends on this side. Let us beware. If anything is necessary to create a big State, the only thing necessary is to avoid Aikya Kerala. It is the Communist Party which wants to uphold poverty and create small States in Kerala, Bengal and anywhere else. I challenge them, if they are a living party, if they have faith, and if they have confidence in their theory, let them opt out for a of organisation. We welcome it. They are not capable of that. They have no originality; it is all sold to somebody else. Take even this personality cult. What did Stalin do? He created the world communist front but he has been let down. Why? The present masters of Russia have dropped him and so he has been let down. (Interruptions).

Mr. Speaker: The hon. Member's time is up.

Shri Thanu Pillai: One more point and I would finish.

If, ultimately, linguistic division is to be granted, and accepted, why should there be discord? So much was said about Devikulam and Peermede and also about Gudalur. I would like to see a leader who would say: "Mine is mine and yours is yours." All leaders say: "Mine is mine and yours is mine." Madras wants Devikulam and Peermede because they are predominantly Tamil.

Mr. Speaker: Your time is up.

Shri Thanu Pillai: In Gudalur the Malayalees are in a majority but Madras wants it because the Kunda project is there and generation of electricity and natural resources and all these things come in. Kerala wants the Malabar district because Malayalees are in a majority but they do not want to give up the southern taluks which are predominantly Tamil because they want the paddy fields. I can appreciate somebody saying: "I want mine; you better take yours."
None of these leaders have said that.
Why? They are afraid of saying that they do not want an area and that they are

prepared to give it, because the opposi-tion will go and say "See here, these Ministers have not been acquiring this territory." We cannot go on, for this reason, fighting like aliens. Ultimately, the languages of the States are going to be the regional languages. It will be the langauge of the university also. What will be left for the unity of India? Indian unity at best, at the moment, is negative unity, born out of the anti-British front. There will not be any unity if this language and linguistic fanaticism is allowed free play at all levels. Ultimately it might so happen that one Indian will have to talk to another Indian with an interpreter.

Rules Committee

One more point and I would have done. The Travancore-Cochin State's temple funds and temple properties have been taken over by the Government and they are given Rs. 51 lakhs every year to meet the temple expenses. Out of this sum, the southern taluks which come to Madras are to get about Rs. 15-20 lakhs but in the Bill the money given is only Rs. 4.5 lakhs. It is not a question of who bears in but what the quantum is. What we are anxious about is that the temples must not be left in the lurch in this reorganisation. After all, they are our national monuments and they are the seats of our cultures. They should not be allowed to be spoiled. The temples at Cape Comorin and Suchindram are so important to us. If these funds are not properly divided and granted, the Madras Government may not find funds from other temples for these temples and these temples with a rich heritage will suffer for want of funds. In spite of your secularism, whether you like it or not, I would submit that—with all respect to all religions in India-from Badrinath to Cape Comorin, the Hindu religion has been giving a spirit of unity, which nothing else has been able to give. No 'ism' has been able to give it. So, the temples which are coming to us should come with full possession of the resources for the maintenance of these temples. I refer to the Devas-wom fund. The details may be worked out. My request to the Joint Commit-tee is that Rs. 20 lakhs or whatever amount is required to administer these temples should be given.

RULES COMMITTEE THIRD REPORT.

Sardar Hukam Singh (Kapurthala-Bhatinda): Sir, I beg to lay on the Table the Third Report of the Rules Com-